

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3391  
ANSWERED ON:14.12.2011  
FUND ALLOCATION TO STATES  
Singh Shri Dushyant

**Will the Minister of PLANNING be pleased to state:**

- (a) the funds allocated to the Desert States especially Rajasthan under various schemes during 2009-10 and 2010-11;
- (b) whether for the schemes for which funds have been allocated are benefited by the Tribal people of the States;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore along with the assessment made in this regard?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (d): The Planning Commission approves the State Plan Outlay in consultation with States. The approved outlay (fund allocated) for all States including Rajasthan for State Plan Schemes during 2009-10 and 2010-11 is given at Annexure I. Out of this approved outlay, a proportion is earmarked as Tribal Sub Plan for the benefit of the tribal people. The details of funds allocated for Tribal Sub Plan are also given at Annexure-I. In addition, Central Ministries also allocate funds to States for various Centrally Sponsored Schemes implemented in States. The funds released to States including Rajasthan for Centrally Sponsored Schemes are given at Annexure-II.